

Rev: 63/02

OA 999/01

Vinod Kumar

Vs. Amendra Singh

O R D E R (By Circulation)

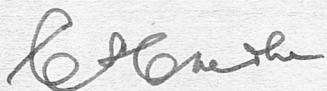
22.1.2003

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

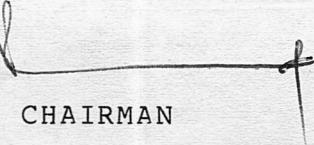
HON.MR.C.S.CHADHA, MEMBER(A)

This application for review of our order dated 31.10.01 passed in OA No.999/01. By the aforesaid order we disposed of the OA with the direction to decide the representation of applicant by a reasoned order after hearing the applicant and respondent no.4 (Vinod Kumar applicant of review application). Thus, as nothing has been decided on merit, there is no question of review. The applicant may contest his claim before the Post Master General.

The review application has no merit and is rejected.



MEMBER(A)



VICE CHAIRMAN